

**GOVERNMENT OF INDIA
SMALL SCALE INDUSTRIES
LOK SABHA**

UNSTARRED QUESTION NO:4469
ANSWERED ON:18.12.2002
INTEGRATED INFRASTRUCTURAL DEVELOPMENT SCHEME
GAJENDRA SINGH RAJUKHEDI;KANTILAL BHURIA

Will the Minister of SMALL SCALE INDUSTRIES be pleased to state:

- (a) whether the Government of Madhya Pradesh had sent three Integrated Infrastructural Development Schemes in respect of SS for Sagar, Vidisha and Mandsaur districts for the approval of the Union Government;
- (b) if so, the details thereof; and
- (c) the action taken by the Union Government in this regard?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF SMALL SCALE INDUSTRIES, MINISTER OF STATE IN THE DEPARTMENT OF PERSONNEL AND TRAINING, DEPARTMENT OF PENSIONS AND PENSIONERS' WELFARE THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS, MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE DEPARTMENTS OF ATOMIC ENERGY AND SPACE (SMT. VASUNDHARA RAJE)

(a) to (c): Under the Integrated Infrastructural Development (IID) Scheme, State Government/Union Territory is required to formulate proposals for setting up IID Centres and get these appraised by Small Industries Development Bank of India (SIDBI). The IID Centres are sanctioned on the basis of the techno-economic viability report of SIDBI. So far, the Government have sanctioned five Centres in the State of Madhya Pradesh viz. Nadantola Distt. Satna, Jaggakhedi Distt. Mandsaur, Nimrani Distt. Khargone, Lamtara Distt. Katni and Village Naogawn in Distt. Sagar. All these projects are at various stages of implementation. No further proposal is pending with the Government for consideration at present.